GOVERNMENT OF INDIA
MINISTRY OF AYUSH

LOK SABHA
UNSTARRED QUESTION NO. 1086
TO BE ANSWERED ON 25TH JULY, 2025

"Production and Distribution of AYUSH Medicines"

1086. Shri Biplab Kumar Deb:

Will the Minister of *Ayush* be pleased to state:

(a) the steps taken by the Government for the qualitative production and distribution of AYUSH medicines; and
(b) the steps proposed to be taken by the Government for broader and deep research in AYUSH medicines?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)

(a) The Government has taken following steps for the qualitative production of Ayush medicines:

1. The Drugs and Cosmetics Act, 1940 & rules made thereunder have exclusive regulatory provisions regarding manufacture for sale or for distribution of Ayurvedic, Siddha, Sowa-Rigpa, Unani, and Homoeopathy drugs.

2. Rule 160 A to J of the Drugs Rules, 1945 provides the regulatory guidelines for approval of Drug Testing Laboratories for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha and Unani drugs as may be required under the provisions of these rules, on behalf of licensee for manufacture of Ayurvedic, Siddha and Unani drugs.

3. Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H) on behalf of Ministry of Ayush lays down the Formulary specifications and Pharmacopoeial Standards for Ayurveda, Siddha, Unani and Homoeopathic drugs, which serves as an official compendia for ascertaining the Quality Control (identity, purity and strength) of Ayush drugs, as per the Drugs & Cosmetics Act, 1940 & rules made thereunder. Compliance to these quality standards are mandatory for Ayush drugs being manufactured in India.

4. Pharmacovigilance Centres for Ayurveda, Siddha, Unani and Homoeopathic drugs set up in different parts of the country under the Central Sector Scheme of Ministry of Ayush are mandated to report adverse drug reactions to the respective State Regulatory Authorities.

5. Central Sector Scheme, Ayush Oushadhi Gunavatta evam Uttpadan Samvardhan Yojana (AOGUSY) has been implemented for the year 2021-2026. One of the components of this Scheme is to strengthen and up-grade Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.

6. An Ayush vertical has been created in Central Drugs Standard Control Organization (CDSCO) to strengthen regulatory measures ensuring safety and quality of Ayush drugs. Further, CDSCO issues WHO Certificate of Pharmaceutical Product (WHO-CoPP) to Ayush drugs having compliance to such standards.

(b) The Ministry of Ayush is implementing the Central Sector Scheme namely AYURGYAN Scheme from FY 2021-22. The Scheme has 03 components viz. (i) Capacity Building & Continuing Medical Education (CME) in Ayush (ii) Research & Innovation in Ayush and (iii) Ayurveda Biology Integrated Health Research added under the scheme from FY 2023-24. Under the Research & Innovation in Ayush component, financial assistance is provided to the eligible Organizations/Institutions across the county as per the provision contained in the scheme guidelines to support clinical, fundamental, pharmaceutical, literary and medicinal plant research in Extra Mural mode.

Government of India has established Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council for Research in Unani Medicine (CCRUM), Central Council for Research in Homoeopathy (CCRH), Central Council for Research in Siddha (CCRS) and Central Council for Research in Yoga & Naturopathy (CCRYN) under the Ministry of Ayush as apex organizations for undertaking, coordinating, formulating, developing and promoting research in Ayush system on scientific lines. Core research activities comprise of Medicinal Plant Research (Medico-Ethno Botanical Survey), Pharmacognosy and in-vitro propagation techniques, Drug Standardization, Pharmacological Research, Clinical Research, Literary Research and Documentation and Tribal Health Care Research Programme.

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